

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) /54/7/AMR/2021		7 of IBC	State Bank of India Vs Karuturi Ceramics Pvt Ltd

ORDER

Mr.Saini Keshava Rao, Counsel for the FC present. Mr. G. S.Rama Rao, counsel for the CD present and seeks time for filing additional counter. Hence, for filing additional counter, list the matter on 07.06.2023 as a last chance.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN